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CORAM:

Present:

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES: Milind M Gujrathi
V/s.
Renaissance Urban Pvt.Ltd.

S. No.	NAME	DESIGNATION	SIGNATURE
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TCP No. 699/I&BP/NCLT/MB/MAH/2017

None present.

However, on perusal of the record, this Bench has noticed that requisite Form 5 under IB Code has not been filed, therefore, under the Notification GSR 732(E) dated 29th June 2017, the Petition is hereby **abated** with liberty to file fresh Petition as per the Notification above.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)